

## Translation

**Fertilizer Plants Lying closed in Uttar Pradesh**

4462. SHRI SANTOSH GANGWAR :

Will the PRIME MINISTER be pleased to state :

(a) the number of fertilizer plants lying closed in Uttar Pradesh ;

(b) the details of these plants alongwith the reasons for their closure; and

(c) the time by which these plants are likely be revived ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) :

(a) to (c) One major fertilizer plant viz. the Gorakhpur fertilizer unit of the Fertilizer Corporation of India Limited (FCI) is lying closed since 10th June, 1990 due to an accident in the plant. FCI has been declared sick by the Board of Industrial and Financial Reconstruction (BIFR) and the matter stands referred to BIFR. Any action regarding Gorakhpur unit will depend on the outcome of the proceedings pending before the BIFR. No time frame can be given for its restart/revival at this stage.

As per the information available with the Government, 6 private units in the small/medicium sector producing single superphosphate were either closed or operating at low capacities during June, 1993 due to liquidity problems and poor sales. In their case, much would depend on consumption trends in the coming months. To improve off-take, Government has announced a concession of Rs. 340 per tonne of SSP on the sale of SSP to the farmers.

**Land acquired for Ranchi Cantonment**

4463. SHRI RAM TAHAL CHOU-DHARY :

Will the PRIME MINISTER be pleased to state :

(a) the area of the land acquired for the Ranchi Military Cantonment and the number of villages affected therefrom; and

(b) the number of displaced families to whom the compensation has since been provided in lieu of acquisition of their land for the said contonment and the number of families whom assistance is yet to be provided ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN)

(a) An area of 4,035.106 acres of land spread over 23 villages in Ranchi requisitioned during Second World War was acquired for the purpose of a Military Station over a period of time.

(b) The information is being collected and will be laid on the Table of the House.

[English]

**Rehabilitation of Ex-servicemen in West Bengal**

4464. SHRI CHITTA BASU :

Will the PRIME MINISTER be pleased to state :

(a) whether a large number of ex-servicemen in West Bengal have not been rehabilitated so far ;

(b) if so, the facts thereof ;

(c) the on-going schemes for their rehabilitation; and

(d) the progress of implementation thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b) As per available information, there were 14,917 ex-Servicemen on the live register of the Zila Sainik Boards in West Bengal as on 31st March 1993 awaiting employment.

(c) and (d) The various on-going schemes for the rehabilitation of ex-Servicemen in West Bengal, and the progress of implementation are given below :—

1. *Training* — Training courses are organised in various disciplines in the Government and private institutions to improve the employability of ex-servicemen so that they can seek jobs or take up self-employment. Resettlement